

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 220 of 1994

Friday this the 4th day of February, 1994

CORAM

The Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman
The Hon'ble Mr. P. V. Venkatakrisnan, Administrative Member

Karunakaran Pillai,
Pallikalazhikath House,
Muthupilakkad East,
Poruvazhi, Sasthamcottah
Village, Kunnathur Taluk,
Kollam Dist.

....Applicant

(By Advocate Mr. K. A. Abdul Gafoor)

Vs.

1. The Senior Supdt. of Post Offices,
Pathanamthitta Division,
Pathanamthitta, Pin-689645.

2. Sudha Nair,
E.D. Post Master (Extra Departmental)
Muthupilakkad Post Office,
P.O. Muthupilakkad West.

....Respondents

(By Advocate Mr. George Joseph, ACGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

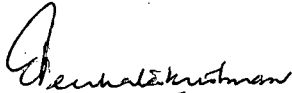
Applicant challenges the appointment of second respondent as Extra Departmental Branch Post Master, Muthupilakkad West P.O. He came to this Tribunal earlier and by Annexure.A2 this Tribunal directed consideration of the candidature of applicant also. Such consideration was made and second respondent was appointed. Applicant is here once again. According to him he is better suited than the second respondent for the post. This Tribunal does not review the decisions. It reviews only the decision making process. The decision making process is not vitiated, and it is not shown to be vitiated.

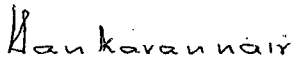
.2.

If applicant is aggrieved by the decision he will be free to take his grievances to the Chief Post Master General.

2. With this direction, we dispose of the application. No costs.

Dated the 4th February, 1994.


P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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